

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

3. IA 2068(MB)2024
IN
C.P. (IB)/3215(MB)2019

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **01.05.2024**

Name of the Party: Ahmednagar Merchants Co Operative
Bank Ltd
Vs
Shree Ganesh Stampings Private Limited

Section 7, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Nithish Bangera, Ld. Authorised Representative for the Applicant present through virtual mode. Mr. Amir Arsiwala a/w Mr. Vidit D. Kumat, Ld. Counsel for the Respondent No. 1 present through physical mode.
2. Post this matter on **02.05.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)